

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 188(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.10.2017**

**NAME OF THE COMPANY:** M/s Oasis Water Pool Pvt Ltd. Vs. Registrar of  
Companies

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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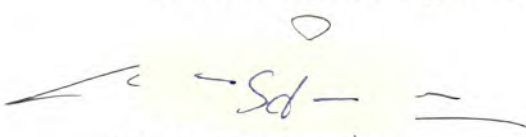
	For the Petitioner (s) :	Ms. Rekha Mittal, PCS		
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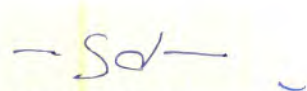
	For the Respondent (s):	Ms. Aparna Mudiam, Assistant Registrar of Companies		
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**ORDER**

Ms. Aparna Mudiam, Asst. Registrar of Companies is present in Court.  
She prays for some time to file her reply.

To come up for arguments or final disposal on 16<sup>th</sup> October, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**